

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. IA 4732/2023in C.P. (IB)/1132(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

**NAME OF THE PARTIES:- Raj Oil Mills Ltd Vs. Employees
Provident Fund Organisation
IN THE MATTER OF
Raj Oil Mills Limited**

Section:60(5) U/s 10of Insolvency and Bankruptcy Code, 2016

ORDER

IA 4732 of 2023:-Counsel, Uzair Z Kazi appeared for the Applicant and Counsel, Shraddha Talkar appeared for the Respondent/EPFO. Counsel appearing for the Respondent seeks time to file reply. Time granted, let reply be filed within a period of one week from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter for hearing on **28.11.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)